

महाराष्ट्र शासन

सहसंचालक, औद्योगिक सुरक्षा व आरोग्य, वसई यांचे कार्यालय,
मंगेश भुवन, पहिला मजला, अंबाडी रोड, गुरुव्दाराजवळ, वसई (प.), जि. पालघर ४०१२०२
फोन व फॅक्स नं. ०२५०-२३३२६९८ / Email ID: jointdirectorvasai@gmail.com



क्र.सहसंऔसुवआ/अधोखो/निरीक्षण/२०२१/ ९२२ /वसई
दिनांक

24 JUN 2021

To,
Hon'ble Registrar,
National Green Tribunal,
New Delhi

Sub:- Submission of Reply by Joint Director, Industrial Safety &
Health, Palghar in Suo Moto matter- OA-NO-134/2021.
Regarding "Incident of fire at Vishal Fire Works, Village
Dehane, Chinchani Road, Tal. Dahanu, Dist-Palghar",
Dated 17/06/2021

Ref:- Notice Dated 18/06/2021

The Joint Director, Industrial Safety & Health, Vasai is submitting the
reply on behalf of Director, Industrial Safety & Health, Mumbai, Maharashtra in
compliance of the notice dated 18/06/2021.

Your's Faithfully

(A. D. Khot)

Joint Director

Industrial Safety & Health,
Vasai, Dist-Palghar.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

**Suo Moto Matter- Original Application No.134/2021
Regarding " Incident of fire at Vishal Fire Works, Village Dehane, Chinchani Road, Tal.
Dahanu, Dist-Palghar, Dated 17/06/2021**

V/S

Director of Industrial Safety and Health, Maharashtra

**Action Taken Report on behalf of the Director of Industrial Safety & Health,
Maharashtra.**

The undersigned on behalf of the respondent No.4 (Director of Industrial Safety and Health, Maharashtra) states as follows,

- I. This office received the information about the incidence of fire in M/s. Vishal Fire Works, Village Dehane, Chinchani Road, Tal. Dahanu, Dist-Palghar at @ 12.45 pm from District disaster management officer, Palghar. In this incident of fire & explosion, nine workers are injured and major damage to the plant, machinery, raw material & finished goods has taken place.
- II. Our officers from Vasai office visited the site on the same day i.e. on 17/06/2021 at @ 3.00 pm.
 - a) Our officers conducted preliminary enquiry of incidence.
 - b) They found that Nine workers were injured in this fire & injured were admitted to Seva Nursing Home, Dahanu & Sankalp Hospital, Dahanu. One worker was shifted to Rainbow Hospital, Vapi. Our officers visited the hospital and collected health and injury status of workers .
 - c) After receipt of information of fire in the factory, the fire brigade from Dahanu, municipal corporation and adani thermal power station reached at site at around 11.10 a.m. and control the fire Till 1.30 p.m. At about 2.30 pm cooling operation was completed by fire brigade of MIDC boisar, Palghar & Dahanu Municipal Corporation.
- III. The respondent industry i.e. M/s. Vishal Fire Works, Village Dehane, Savata Chinchani Road, Tal. Dahanu, Dist-Palghar Is registered under Factories Act, 1948 with this office on 06/05/2011. The factory has taken permission from this Department for manufacturing of Crackers by using Potassium Nitrate, Sulphur, Aluminum Metal Powder & barium Nitrate, Charcoal.

IV. It is also found that occupier has obtained licence No. E /WC/MH/20/67(E22263) from Controller of Explosives, West circle, Mumbai and NOC from Additional district magistrate ,thane vide letter D.M.HOME/D-1/T-1/NOC dated 10/05/2001 Thane for manufacture, storage of fireworks/ gun powder under the conditions as laid under licence. The licence obtained from Controller of Explosives, West circle, is renewed up to year 2023 on dated 05/04/2021.

V. **Name of Occupier of the factory:** Mrs. Urmilaben Jethamal Shah.

VI. **Incident brief :** on day of accident At around 9.00 a.m. a fabrication contractor along with his three team members came at this factory to fabricate a movable tin sheet shed over fire cracker drying platform.. At around 10.40 a.m. he was engaged in alignment of shed transverse wheel as they were derailing during its movement on guide rail. During this they connected a single phase welding machine to electrical power source available at factory and started welding to tin sheet shed wheels. Three other factory workers were protecting nearby fire cracker raw material by tin sheets in their hand so as welding spatter will not fall on them. During welding of shed a spark was created and spatters were dropped on floors were having flammable and explosive material used for fire crackers. This flammable material caught fire due to spark created during welding process. This fire spread in nearby raw materials of fire cracker & this cause explosion. Workers engaged in fabrication and holding tin sheet got burn injuries. All other workers present at factory immediately rushed towards main gate and escaped safely. The first explosion caused, fire to spread all over factory. Fire tenders from Dahanu Nagar Parishad, Adani thermal Power station, MIDC boisar were reached to factory at around 11.10 a.m. The fire was brought under control by 1.30 P.M. and extinguished totally on at 2.30 P.M. Total 9 Workers are injured in the fire and explosion and admitted to nearby hospitals . two workers are discharged from hospitals after their treatment.

The List of Injured workers as follows.

Sr. No.	Name of Worker/ person	Age about	Post	Hospital	Percentage of Burn injuries
1	Shri. Ajit Dalvi	17	Worker	Admitted to Sankalp Hospital, Dahanu on 17/6/2021 & under treatment	30%
2	Shri. Sunil Ganpat Katya	30	Worker	Admitted to Sankalp Hospital, Dahanu on 17/6/2021. Shifted to Hariya Hospital, Vapi on 18/6/2021 for further treatment	40%
3	Shri. Mangesh Radka Rayat	35	Worker	Admitted to Sankalp Hospital, Dahanu on 17/6/2021. Shifted to Hariya Hospital, Vapi on 18/6/2021 for further treatment	40%

4	Shri. Yogesh Madhu Karbat	22	Worker	Admitted to Sankalp Hospital, Dahanu and discharged on 17/6/21	8%
5	Shri. Premchand Ishwar Chavan	18	Fabrication Worker	Admitted to Sankalp Hospital, Dahanu and discharged on 17/6/21.	9%
6	Shri. Mahesh Ramji More	45	Worker	Admitted to Seva Nursing Home, Dahanu on 17/6/2021 and Shifted to Hariya Hospital, Vapi on 21/6/2021 for further treatment	30%
7	Shri. Asif Akhalakh Khan	26	Fabrication Welder	Admitted to Seva Nursing Home, Dahanu on 17/6/2021 2021and under treatment	20%
8	Shri. Sukhadevsing Charansing Lote	54	Fabrication Worker	Admitted to Seva Nursing Home, Dahanu on 17/6/2021and under treatment	20%
9	Shri. Navdeep Darshan Lote	27	Fabrication contractor	Admitted to Rainbow Hospital, Vapi on 17/6/2021 and then shifted to Masina hospital, byculla on 20/06/2021 2021 and under treatment.	50%

Medical expenses of above workers found borne by factory. All the work rooms were damaged due to the explosion and raw materials, finished products were gutted in the fire. One four wheeler and one Motorcycle also found gutted in fire. The total Loss due this fire is not reported by occupier of factory.

- VII. The directorate is carrying out a detail enquiry of this incident by collecting the necessary evidence, recording of workers statements, inspection of the accident site etc.
- VIII. This directorate will take legal action against Occupier of this factory regarding the contraventions which will be observed during the course of enquiry and file the prosecution in the court of law punishable under section 92 of the the Factories Act-1948.